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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

## + **W.P.(C)** 306/2019

APPLE SPONGE AND POWER LTD AND ORS ..... Petitioners versus

RESERVE BANK OF INDIA AND ANR. ..... Respondents

+ **W.P.(C)** 10968/2019

APPLE NATURAL RESOURCES PVT. LTD. ..... Petitioners

versus

RESERVE BANK OF INDIA AND ANR. ..... Respondents

**Present:-** Mr. Sameer Rohatgi, Mr. Manohar Malik, Mr. Prateek Chauhan, Advocates for Applicant.

Mr. Rajiv Kapur, Mr. Akshit Kapur, Mr. Tushar Bagga &

Mr. Harsh N., Advocates for State Bank of India.

Mr. Ramesh Babu MR, Ms. Manisha Singh, Ms. Nisha Sharma, Mr. Rohan Srivastava, Ms. Jagriti Bharti & Ms.

Tanya Chaudhry, Advocates for RBI.

**CORAM:** 

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 10.04.2023

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## CM APPL. 16752/2023 (early hearing) IN W.P.(C) 306/2019 CM APPL. 16716/2023 (early hearing) IN W.P.(C) 10968/2019

- 1. These applications have been filed for early hearing in view of the judgment of the Supreme Court dated 27.03.2023 in *SBI vs. Rajesh Agarwal* [2023 SCC OnLine SC 342].
- 2. These two petitions are part of a batch approximately 75 petitions

W.P.(C) 306/2019 & W.P.(C) 10968/2019

*Page* **1** *of* **2** 





which were heard in part but were adjourned to await the judgment of the Supreme Court.

- 3. The batch of petitions are scheduled to be listed on 12.05.2023.
- 4. As these petitions are already listed alongwith the batch on 12.05.2023, no orders are passed in these applications.
- 5. However, learned counsel for the respondents are directed to assist the Court on the next date of hearing so that the petitions can be disposed of on the said date in terms of the judgment of the Supreme Court.
- 6. The applications stand disposed of.

## W.P.(C) 306/2019 & W.P.(C) 10968/2019

List on the date fixed i.e. 12.05.2023.

PRATEEK JALAN, J

**APRIL 10, 2023** 'pv'/

W.P.(C) 306/2019 & W.P.(C) 10968/2019